

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:8
ANSWERED ON:09.11.2010
CONVERSION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS
Kumar Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government proposes to convert 10000 km of State Highways into National Highways;
- (b) if so, the details thereof;
- (c) the number of such highways proposed to be converted, State-wise and length-wise alongwith the criteria adopted for the identification of the same;
- (d) whether the State Governments have requested conversion of the entire State Highway network into National Highways; and
- (e) if so, the details thereof and the reaction of the Union Government thereto?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS(SHRI KAMAL NATH)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 8 FOR ANSWER ON 09.11.2010 ASKED BY SHRI P. KUMAR REGARDING CONVERSION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS

(a) to (c) The Ministry has, so far, received proposals for declaration of various State Roads as National Highways (NHs) from various State Governments and Union Territories for a total length of about 59,000 km. The Empowered Group of Ministers (EGoM) in its meeting held on 17.3.2010, inter-alia, approved "In-Principle", declaration of about 10,000 km of State Roads as new National Highways (NHs). The principles/criteria for identification of stretches will be finalized after discussion with the Planning Commission. The State-wise and length-wise details of these 10,000 km of State roads have not yet been identified.

(d) No Sir.

(e) Does not arise.